

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong 8th July, 2016.

No. HCM.III/123/2015/_____. It is hereby notified that Hon'ble the High Court of Meghalaya is pleased to declare 13th July, 2016 (Wednesday) as Holiday on account of "**Beh Deinkhlam**" in the High Court of Meghalaya and subordinate Courts.

By Order,

REGISTRAR GENERAL

Memo No. HCM.III/123 /2016/ 809 Dated, Shillong 8th July, 2016.

Copy to :-

1. The Advocate General Meghalaya, High Court of Meghalaya, Shillong.
2. The District & Sessions Judge, Shillong/Jowai/Nongpoh/ Nongstoin/ Williamnagar/Tura
3. The Joint Registrar -cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The Deputy Registrar, High Court of Meghalaya, Shillong.
5. The Deputy Registrar/Financial Adviser, High Court of Meghalaya, Shillong.
6. All Assistant Registrar High Court of Meghalaya, Shillong.
7. The Chief Librarian, High Court of Meghalaya, Shillong.
8. All Private Secretaries attached to Hon'ble Judges, High Court of Meghalaya, Shillong.
9. The Public Relation Officer, High Court of Meghalaya, Shillong.
10. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
11. The Court Officer, High Court of Meghalaya Shillong.
12. All Superintendent High Court of Meghalaya, Shillong.
13. The Stamp Reporter, High Court of Meghalaya, Shillong.
14. The Accountant, High Court of Meghalaya, Shillong.
15. The PA to Registrar General, High Court of Meghalaya, Shillong.
16. The President/Secretary, High Court Bar Association, Shillong.
17. The President/ Secretary, Shillong Bar Association, Shillong.
18. Notice Board.
19. Office file.


REGISTRAR GENERAL